

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 15/111/10
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016**

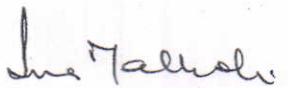
NAME OF THE COMPANY: Sh. Sanjiv Bhavani & Ors. V/s. M/s. Infotechics India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Akanksha	CAW.)	Petitioners	Akanksha

ORDER

The matter is listed today for final arguments. Ld. Counsel for the petitioner prays for an adjournment. None is present on behalf of the respondents. At request of the petitioner, adjourned to 28.09.2016. Last opportunity is being given to them to prosecute their case further.


(Ina Malhotra)
Member Judicial